

COURT - II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 25 of 2011 & IA No. 40 of 2011

Dated: 29th April, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

Kanan Devan Hills Plantation Co. Ltd. ... Appellant (s)

Versus

**Kerala State Electricity Regulatory Commission
& Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. Joseph Kodianthara
Mr. M.P. Vinod

Counsel for the Respondent(s) Mr. M.T. George for R-2 KSEB

ORDER

Learned Counsel for the Respondent No. 2 seeks some time to file reply. He is permitted to do so on or before 15.07.2011. after serving copy on the other side.

Post the matter for hearing on 01.08.2011. In the meantime, the Appellant is at liberty to file rejoinder, if any..

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK

